

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 671 of 2019

IN THE MATTER OF:

State Bank of India

...Appellant

Versus

Rohit Ferro Tech Ltd.

...Respondent

Present:

For Appellant :

**Mr. Arun Kathpalia, Senior Advocate with
Ms. Misha, Mr. Nikhil Mathur, Ms. Swati Lal,
Ms. Bani Brar and Mr. Ekalavya Dwivedi, Advocates**

For Respondent :

**Ms. Vanita Bhargava, Mr. Ajay Bhargava, Mr. Aseem
Chaturvaedi, Mr. Sabhyasachi Chaudhary, Mr.
Tridip Bose and Ms. Maithili Mondra, Advocates**

O R D E R

04.09.2019 Reply has been filed by the Respondent. Learned counsel for the Appellant submits that no rejoinder is required to be filed.

Heard the learned counsel for the parties. Judgment reserved.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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